POST OFFER ADVERTISEMENT

TUMUS ELECTRIC CORPORATION LIMITED

("TECL" or "Target Company")

Registered Office: Rani Baug, Chorhata Rewa, Dist. Rewa, Madhya Pradesh – 486 001.
E-mail ID: compliance.tumus@gmail.com, Telefax No. 07662 – 320969.

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of Mr. Uttam Bagri ("Acquirer") pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 in respect of the Open Offer for the acquisition of 1,37,800 Equity Shares of the face value of ₹ 10/- each, representing 26% of Subscribed Equity Share Capital and 26.91% of Voting Equity Share Capital of the Tumus Electric Corporation Limited ("Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on January 09, 2013 in Financial Express (English – All Editions), Jansatta (Hindi – All Editions), Dainik Kirti Kranti (Hindi – Rewa, Madhya Pradesh Edition) and Navshakti (Marathi – Mumbai Edition).

<table>
<tr><td>1</td><td>Name of the Target Company</td><td colspan="4">Tumus Electric Corporation Limited</td></tr>
<tr><td>2</td><td>Name of the Acquirer</td><td colspan="4">Mr. Uttam Bagri</td></tr>
<tr><td>3</td><td>Name of the Manager to the Offer</td><td colspan="4">Aryaman Financial Services Limited</td></tr>
<tr><td>4</td><td>Name of the Registrar to the Offer</td><td colspan="4">Purva Shareregistry (India) Pvt. Ltd.</td></tr>
<tr><td>5</td><td>Offer Details</td><td colspan="4"></td></tr>
<tr><td>5.1</td><td>Date of Opening of the Offer</td><td colspan="4">March 11, 2013</td></tr>
<tr><td>5.2</td><td>Date of Closure of the Offer</td><td colspan="4">March 22, 2013</td></tr>
<tr><td>6</td><td>Date of Payment of Consideration</td><td colspan="4">April 09, 2013</td></tr>
<tr><td>7</td><td>Details of Acquisition</td><td colspan="2">Proposed in the Offer Document</td><td colspan="2">Actuals</td></tr>
<tr><td>7.1</td><td>Offer Price</td><td colspan="2">₹ 15/-</td><td colspan="2">₹ 15/-</td></tr>
<tr><td>7.2</td><td>Aggregate number of shares tendered</td><td colspan="2">1,37,800</td><td colspan="2">62,950</td></tr>
<tr><td>7.3</td><td>Aggregate number of shares accepted</td><td colspan="2">1,37,800</td><td colspan="2">62,350</td></tr>
<tr><td>7.4</td><td>Size of the Offer (Number of shares multiplied by offer price per share)</td><td colspan="2">₹ 20,67,000/-</td><td colspan="2">₹ 9,35,250/-</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirers before Agreements / Public Announcement
(No. & %)</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>7.6</td><td>Shares Acquired by way of Agreements
Number
% of Fully Paid-up Equity Share Capital</td><td colspan="2">
2,13,990
41.78%</td><td colspan="2">
2,13,990
41.78%</td></tr>
<tr><td>7.7</td><td>Shares Acquired by way of Open Offer
Number
% of Fully Paid-up Equity Share Capital</td><td colspan="2">
1,37,800
26.91%</td><td colspan="2">
62,350
12.17%</td></tr>
<tr><td>7.8</td><td>Shares acquired after Detailed Public Statement
Number of shares acquired
Price of the shares acquired
% of Fully Paid-up Equity Share Capital</td><td colspan="2">
2,13,990 **
₹ 12/-
41.78%</td><td colspan="2">
2,13,990 **
₹ 12/-
41.78%</td></tr>
<tr><td>7.9</td><td>Post offer share holding of Acquirer
Number
% of Fully Paid-up Equity Share Capital</td><td colspan="2">
3,51,790
68.69%</td><td colspan="2">
2,76,340
53.96%</td></tr>
<tr><td>7.10</td><td>Pre & Post offer shareholding of the Public</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td></td><td>Number</td><td>2,98,160</td><td>1,60,360</td><td>2,98,160</td><td>2,35,810</td></tr>
<tr><td></td><td>% of Fully Paid-up Equity Share Capital</td><td>58.22%</td><td>31.31%</td><td>58.22%</td><td>46.04%</td></tr>
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** (% is calculated on the basis of voting equity share capital on diluted basis)*

*** Shares under clause 7.6 (Agreement – SPA) have been acquired after DPS and hence also discloses under clause 7.8*

8. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com, and at the Registered Office of the Target Company i.e. Rani Baug, Chorhata Rewa, Dist. Rewa, Madhya Pradesh – 486 001.

Capitalized terms used in this advertisement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the LoF.

Issued by Manager to the Offer

ARYAMAN FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED
60, Khatau Building, Ground Floor, Alkesh Dinesh Modi Marg, Fort, Mumbai – 400 001.
Tel No.: 022-22618264; Fax No.: 022-22630434.
Web: www.afsl.co.in; Email: info@afsl.co.in
Contact Person: Mr. Deepak Biyani / Mr.Krish Sanghvi
SEBI Registration No. INM000011344

Place: Mumbai

For and on behalf of Mr. Uttam Bagri ("Acquirer")

Date: April 13, 2013